

FILED ON: 18.02.2023  
BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI

**Original Application No 149 of 2022**

Shankaran : Applicant  
Vs.  
State of Kerala & Others: Respondents

**AFFIDAVIT FILED IN SUPPORT OF PRODUCTION OF ADDITIONAL  
DOCUMENTS**



**aash associates**  
**Legal Consultants**

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ASHKAR K. KHADER  
ASHIRA M. ASHROF &  
TESSY JOSE  
ADVOCATES FOR APPLICANT#

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2	<b>Annexure-A8:</b> True copy of the rough location sketch of petitioner's property and Respondents 8 & 9 Quarry.	2
4	<b>Annexure-A9:</b> True copy of the Google Map showing petitioner's property and Respondents 8 & 9 Quarry.	3

Dated this the 18<sup>th</sup> day of February 2023



K.K. Ashkar  
Counsel for the Applicant

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**AFFIDAVIT**

I, Shankaran, aged 71 years, S/o. Ayyappan, Residing at Athanikkal House, Chalavara P.O., Palakkad District, Kerala, Pin -679 505, do hereby solemnly affirm and state as follows:

1. I am the applicant in the above original application and I am conversant with the facts of the above case.
2. When the above case came up for admission, this Honourable Tribunal pointed out about the location sketch which will be helpful for the Tribunal in determining the case.
3. I am producing herewith a rough sketch in which my paddy fields were marked in dark green colour and marked as **Annexure-A8** for reference. Google image showing the location of applicant's paddy fields and metal crusher and quarry of respondents 8 and 9 is also produced and marked for reference as **Annexure-A9**.

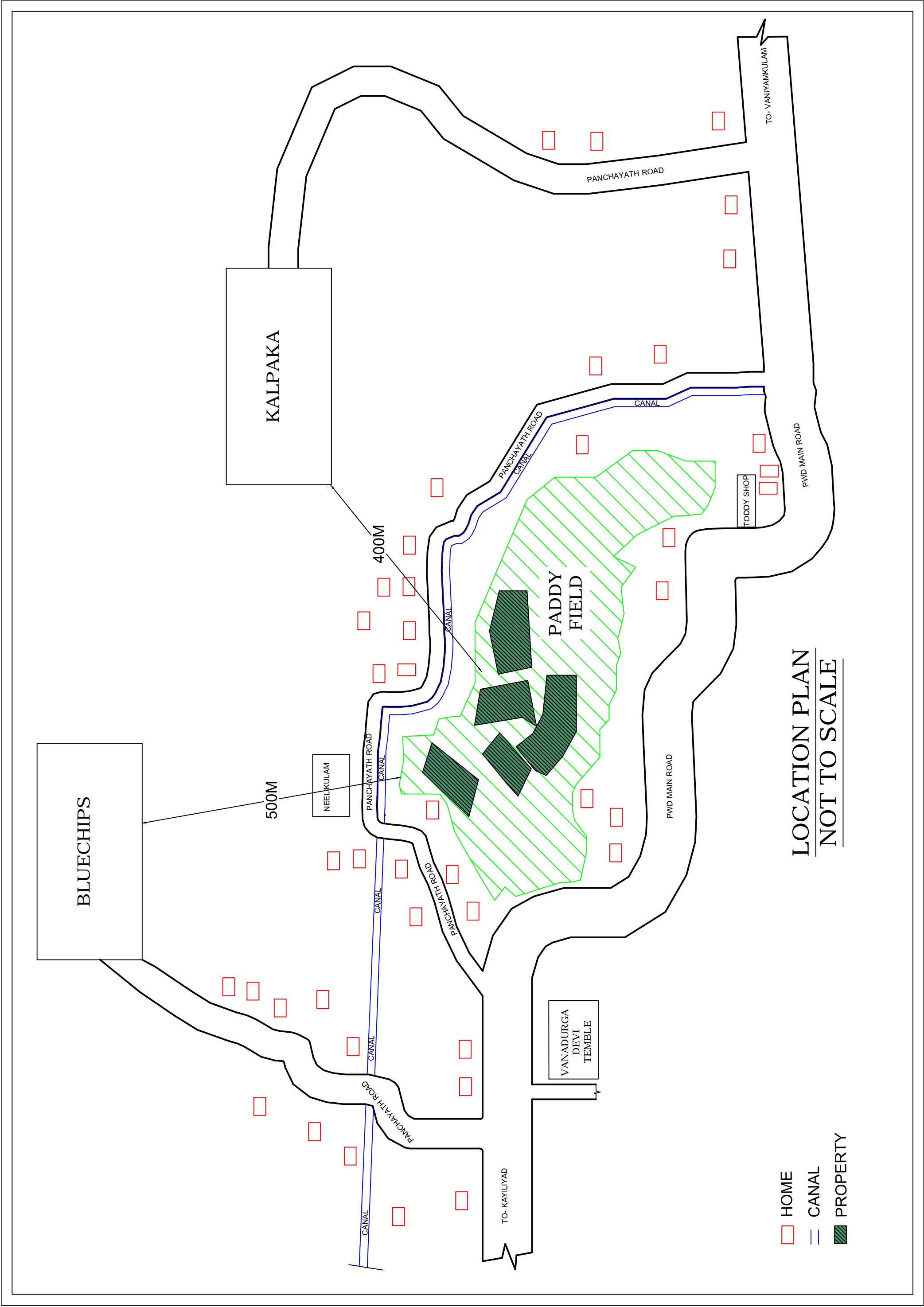
In the above circumstances, it is most humbly prayed that this Honourable Tribunal may be please to accept the documents produced along with this affidavit on the file of the above case as Annexure-A8 and A9 in the interest of justice.

All the facts stated above are true  
Dated this the 17<sup>th</sup> day of February 2023

Shankaran : 

Solemnly affirmed and signed by the deponent who is personally known to me on this the 17<sup>th</sup> day of February 2023 at my office at Ernakulam.

  
K.K. Ashkar  
Advocate



LOCATION PLAN  
 NOT TO SCALE

- HOME
- CANAL
- PROPERTY

